

Declaration of Assets and Liabilities

Year 2024-2025

I, Bishwa mitra Singh, son/daughter/wife of Lat-Ramnarayan Singh

aged 53 years, belonging to Bihar Legislative Assembly

service and presently working as secretariate, Patna
office attendant of Bihar Legislative Assembly
Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan t-3 Etc. Name
(i)	Cash	70000/-	Smt-Ramki Devi			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI 100000/-	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 1225 monthly L.I.C 9400 Half Yearly	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	motorcycle BR01CB5063	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	100 gm Gold	200gm Gold	NIL		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	undivided Agricultural Property	NIL	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	undivided House Fulwariya Gopal Gani	NIL	NIL		
(v)	Others (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI vidhanmandal Branch	800000/-00
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL DFZPS 6186 C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS BLA 1191

Gender :- M (M/F)

Date of Birth :- 08091971 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly office attendant
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Gopal Ganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bishwa mitra Singh

Name of Employee: Bishwa mitra Singh

Place: Patna

Designation: office attendant

Date: 13-02-2025

Department: Bihar Legislative assembly

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bishwa mitra Singh